



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Assignment of additional charge.

Government Order No: 456-LD (Estt) of 2018.
Dated : 24 - 01 - 2018.

In the interest of administration, it is hereby ordered that:-

- i. Mr. Suhail Hassan Tantray, Deputy Legal Remembrancer/Senior Law Officer, Directorate of School Education, Kashmir shall continue to look after the litigation work of the office of Deputy Commissioner, Kupwara in addition to his own duties till further orders; and
- ii. Mr. Khalid Abdullah Shah, Deputy Legal Remembrance/Senior Law Officer presently posted in the Directorate of Geology and Mining, J&K shall continue to look after the litigation work of the office of Deputy Commissioner, Jammu in addition to his own duties till further orders.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government.

No: LD (Estt) 2017/Promotion.

Dated: 24 - 01 - 2018.

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Deputy Commissioner, Jammu.
3. Director School Education, Kashmir.
4. Deputy Commissioner, Kupwara.
5. Director, Geology and Mining, J&K Jammu.
6. Concerned officers for compliance.
7. Private Secretary to the Hon'ble Minister for law and Justice for information of the Hon'ble Minister.

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8. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
9. Government Order file.
10. File concerned.

Achal Sethi

(Achal Sethi)

Special Secretary to Government.

A/S
M. 01-21/8